
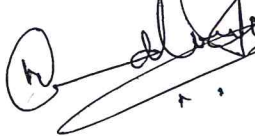


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/16	-	For submission of arguments list	241/ 242	Viney Kaushal & Others Vs World Schools Pvt.Ltd & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PRAYARSHINI PROMOD NAIR 8939663637	Counsel for R1 to R6 + R8	
2.	Madhu. N. Rao 9980233635	Counsel for Petitioners 1-3	

ORDER

Counsel for Petitioner is present. Jr. Counsel for Respondent is also present. Counsel for Petitioner reported that, company is going to allot Rights Issue shares and Counsel for Respondent reported that, offer was also made to the Petitioner, but Petitioner ^{has} not come forward to purchase the Rights issue. Counsel for Petitioner wanted the Tribunal to dispose of the I.A filed for interim relief to stay the allotment of Rights issue. I.A 95/17 is also taken up today for hearing list it on 19/12/2017.


Member (T)


Member (J)